HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General (Camp) at Jammu)

Sub:

in the

Nomination of Judicial officers to the 40 Hours Mediation Training Programme(s) for the Member Secretary / Addl. Secretary / Deputy Secretary/Under Secretary of the SLSAs and Secretary of the DLSA/TLSC/HCLSC in online mode.

ORDER

No.: /084 of 2025/RG

Dated: <u>0.5</u>.03.2025

In terms of communication No. 388/MCPC/2025 dated 30.07.2025, of Secretary to Mediation and Conciliation Project Committee (MCPC), Hon'ble Supreme Court of India, the following Judicial Officers are hereby nominated to the Orientation Session of the 40 Hours Mediation Training Programme as stated against them:

Sr.	Officers nominated	Name of the programme
No		
1.	i. Member Secretary, J&K Legal Services Authority; and	
		to be held on 08.08.2025 at 6:00 PM in online mode
2.	 i. All Secretaries of the District Legal Service Authorities, UT of J&K and Ladakh; 	Programme for the Additional
	ii. Secretary, High Court Legal Services Committee ;and	/TLSC/HCLSC of India, scheduled to be held on
	iii. All Secretaries, TLSCs of the UTs of J&K and Ladakh	

Further, Member Secretary, J&K and Ladakh Legal Services Authority shall also nominate the Additional Secretary /Deputy Secretary / Under Secretary of the Legal Services Authority of their respective UTs to the 40 Hours Mediation Training Programme scheduled to be held on 10.08.2025 through online mode. Besides, they shall also get the Name, Mobile Nos and e-mail Ids of all the nominated officers of their respective UTs, transmitted to the Member Secretary, Mediation and Conciliation Project Committee (MCPC), Supreme Court of India, New Delhi for creating UserID and Password, on email Address: mcpc@sci.nic.in under intimation to this office.

By Order

(M.K.Sňarma) \ Registrar General (Officiating)

Dated: 05.08.2025

No: 42/72-85/RG/GS

Copy of above forwarded to the:

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
- 3. Secretary MCPC, Supreme Court of India for information and necessary action.
- 4. Registrar Vigilance, High Court of J&K and Ladakh, Jammu/Srinagar.
- 5. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar. for information.



6. Registrar Rules (Coordinator, Main Mediation Centre), High Court of J&K and Ladakh for information and necessary action.

7. Member Secretary, J&K and Ladakh Legal Services Authorities

8. All Principal District & Sessions Judges of the UTs of J&K and Ladakh.

9. Nominated Officers ______ for information and necessary action.

10. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping

the record of the same.

11. Order file.

Registrar General (Officiating)